

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **29.08.2024** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 305/2024 For Stay IA No. 817/2024	Narottamka Trade & Vyapaar Pvt Ltd Vs SPP Insolvency Professionals LLP, Liquidator, Kamachi Industries Ltd. & Anr. WITH	Mr. Kaushik Narayanan V	
2.	Comp App (AT) (CH) (Ins) No. 306/2024 For Stay IA No. 818/2024	Narottamka Trade & Vyapaar Pvt Ltd Vs SPP Insolvency Professional LLP Liquidato, Kamachi Industries Ltd. & Anr.	Mr. Kaushik Narayanan V	Mr. AG Sathyanarayana For Caveator
3.	Comp App (AT) (CH) (Ins) No. 307/2024 For Condone Delay IA No. 819/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Mr. Nagireddy Venkata Pratap Reddy & 8 Ors.	Ms. Shweta Dubey	
4.	Comp App (AT) (CH) (Ins) No. 308/2024 For Condone Delay IA No. 822/2024 For Delay in refiling IA No. 823/2024	Mr. Rajesh Chillale Liquidator, M/s. Kanakadhara Ventures Pvt. Ltd. Vs Mr. P. Venkateswara Rao & 14 Ors.	Mr. VVSN Raju	
5.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt. Ltd. & 8 Ors.	Mr. AK Mysamy	
6.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Rohan Aloor	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 642/2024 (To Recall) in Comp App (AT) (CH (Ins) No. 82/2024 For Condone Delay IA No. 643/2024	Bagadiya Brothers Pvt. Ltd. Vs Benita Industries Ltd.	Mr. Mayank Bhugani	
8.	IA No. 738/2024 (For Restoration) In TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs M/s Transglobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar- R1- R4

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No.338/2023 (For Additional docs). in TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No.345/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
10.	IA No.346/2023 (For Additional docs.) in TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan- R1- R9
11.	IA No.347/2023 (For Additional docs.) in TA (AT) No. 78/2021 (CA (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5, R7-R10
12.	IA No.364/2023 (For Additional docs.) in TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R2- R5- R10
13.	IA No. 532/2022 (To Implead) in TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) For Directions IA No. 734/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2

14.	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors.	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
15.	IA No.68/2021 (For Additional docs.) in Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors WITH	Mr.Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
16.	TA (AT) No.294/2021 (CA (AT) No. 07/2021)	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Manish K Choudhary- R1 Mr. Suryanarayana- R2- R5
17.	IA No. 887/2023 (For Additional docs.) in TA (AT) No.123/2021 (CA (AT) No. 224/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Manish K Choudhary	Mr. Suryanarayana R1-R4
18.	IA No. 872/2023 (Additional docs.) in TA (AT) No.124/2021 (CA (AT) No.225/2020) For Urgent Hearing IA No. 871/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors	Mr. Manish K Chaudhary	Mr. Y.Suryanarayana R1-R4
19.	IA No. 586/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	Mr.P Elayaraj Kumar	Ms. R Sowmya
20.	IA No. 587/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd.	Mr. P Elayaraj Kumar	Ms. R Sowmya
21.	IA No. 10/2022 (For Condone Delay) in Comp App (AT) (CH) No. 02/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India Pvt. Ltd. & 4 Ors	M/s Surana & Surana	Mr. NP Vijayakumar- R2 Ms. Elambharathi R4 & R5

22.	IA No. 268/2022 (For Amendment) in Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	M/s Poovaya & Co	M/s Link Legal Ms. Pooja Mahajan- R2
23.	IA No. 675/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 250/2024	Imperial Coastal Infra rep by Mr. K Subba Raju, Managing Partner Vs Liquidator, IVRCL Ltd (Under Liquidation) & 3 Ors.	Mr. CVK Reddy	
24.	IA No. 02/2023 (For Additional docs.) in Comp App (AT) (CH) (Ins) 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
26.	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	
27.	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	Mr. Vijay Narayan- R2
28.	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana- R3

29.	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr.Y Suryanarayana- R3
30.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Mr. Gopalsamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
31.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Mr Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd. & 2 Ors. WITH	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
32.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Smt. Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
33.	Comp App (AT) (CH) (Ins) No. 212/2024 For Stay IA No. 574/2024	Mr. Gorrepati Venkat Rao Suspended Board of Directors of Corporate Debtor Vs Impact Metals Ltd. Rep by its RP Sri. Vakiti Vineeth Reddy & 2 Ors	Mr. Avinash Krishnan Ravi	
34.	Comp App (AT) (CH) (Ins) No. 224/2024 For Stay IA No. 596/2024	ICICI Bank Ltd. Vs Mr.Anil Kumar Khicha, RP of Ambojini Property Developers Pvt. Ltd. & Anr.	M/s Shivkumar & Suresh	Mr. Anant Merathia For Caveator
35.	Comp App (AT) (CH) (Ins) No. 258/2024	M/s Chartered Capital and Investment Ltd. Vs Kirloskar Electric Company Ltd. WITH	M/s Gupta Law Associates	Mr. Pawan Jhabakh

36.	Comp App (AT) (CH) (Ins) No. 259/2024	Laburnum Chemicals Pvt. Ltd. Vs Kirloskar Electric Company Limited	M/s Gupta Law Associates	Mr. Pawan Jhabakh
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC FAB Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	
38.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana- R1 Mr. Varun Srinivasan- R5
39.	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.	Mr. AM Ilango	
40.	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1
41.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K Gaurav Kumar, CS

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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